

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. O.M No. TR/19/Genl/2021 dated 23.04.2021.

GOVERNMENT ORDER NO:- 3397-JK (LD) of 2021
DATED:- 28 - 04 - 2021

Sanction is hereby accorded to the appointment of Mr Kamal Kumar Sharma- Joint Director (Planning), Transport Department as Officer Incharge (OIC) Litigation in all the cases as mentioned in annexure to this Government Order.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 28 - 04 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, Transport Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

<i>S.No.</i>	<i>No and title of the case</i>	<i>Name of the OIC</i>
01	SWP No. 133/2005 titled Manoj Nargotra v/s state and ors. (Regularization of six cases file) SWP No. 2704/2015 titled Nischal Sawhney and others v/s state and ors.	Shri Kamal Kumar Sharma Joint Director Planning
02	Mact claim petition case titled Gulzar Begum v/s state and others.	
03	All J&K Workers union v/s state and ors. Deduction of GP Fund instead of CP Fund.	
04	SWP No.1147/2016 contempt No. 757/2016 titled All J&K Workers union v/s state and ors.	
05	Jai Prakash v/s National Insurance co. Ltd. and others ...Directions /Suggestions put forth by append/supreme court of india with regard to motor accident Claim.	
06	SWP No. 1719/2012 titled Bilal Ahmad Shah and others V/S state and SWP No. 1879/2012 Krishan Lal & Ors.	
07	SWP No. 2392/2013,C MP No.3510/2013 titled Pritam Singh V/s State and others.	
08	SWP No. 1978/2013 titled Aashiq Hussain Mir V/s state of J&K and others.	
09	Junaid Nazir and others V/s State and others.	
10	Case title Yashpal S/o Lt. Ram Lal R/o Bakshinagar V/s Staff of MVD.	
11	NGT Order, Pune Bench Dileeb B. Nevatia V/s Union of india and others.	
12	OWP No. 1353/2014 titled	

AP
28/4

	Mohan Lal V/s state and others.	
13	OWP No. /2014 titled M/S Choudhary Transport Company transport nagar.	
14	SWP No. 395/2014 CMP No. 564/2014 titled Ramesh Kumar Samotra and Khadim Hussain V/S State and other.	
15	SWP No. 2289/2013 titled Dhian Singh and ors v/s state and others.	
16	COA (SW) No. 153/2014 titled Parshotam Lal and ors V/S Shahid anayatullah and others.	
17	SWP No. 556/2013 titled Abdul Rashid Bhat V/S state and others.	
18	SWP No. 3210/2014 titled Vinod Kumar Bhat V/s state and ors.	
19	OWP No. 1200/2014 titled Mohd Shafi V/s state and others.	
20	Aabshar Sumo stand aharbal kulgam v/s state and others.	
21	SWP No. 53/2014 titled tarlochan singh v/s state and ors.	
22	WP No. 3445/2014 titled Swaran singh (I/C ARTO) v/s state and others.	
23	WP (Criminal) No. 49/2014 under article 32 of the constitutiton of india with criminal miscellaneous petition No. 5157 of 2014.	
24	SWP No. /2014 titled Jamsheed Rasool v/s state and ors.	
25	COA No. 597/2014 in SWP No. 2400/2013 titled Manzoor Ahmad Dar and others v/s state and others.	
26	SWP No. 2335/2013 titled Irfan-ul-islam v/s state and ors.	
27	SWP No.2280/2014 titled Tariq Ahmad Mughal v/s state and ors.	
28	Review LPA No.08/2014, titled Shindra Shokeen and another	

10

	V/s state and others.	
29	SWP No. 1410/2013 titled Pawan Kumar and ors V/s Shahid Anaytullah and ors.	
30	Balbir Kumar V/s state and others.	
31	Suit titled Mushtaq ahmad Shadar V/s JKSRTC.	
32	Caveat Application titled Board of Director JKSRTC v/s J.S. Tandon and ors.	
33	SWP No. 2166/2015 titled Deepak Sharma and SWP No. 2154/2015 titled J.S Tandon V/s state and other.	
34	Suit titled Mohammad Amin Parray and others V /s state and others.	
35	Suit titled Mohammad Sidiq dar v/s state and others.	
36	Notice u/s 9 crpc regarding details of vehicle owner in case FIR No. 166 dated 08.10.2014 IPC PS Samba.	
37	Civil suit titled Mohammad Touseef bhat V/s state and others.	
38	Status of court cases and creation of legal cell in SMG.	
39	SWP No. 1249/2015 titled Mohinder singh V/s state and others.	
40	SWP No. /2015 titled Syed Arshad Trambo V/s state and others.	
41	WP No. 13/2003 titled common cause regd society through H.D Shourie v/s union of india and ors.	
42	WP No. 171/2014 titled all india road network users association and anr v/s union of india	
43	OWP/2015 titled Taxi Operators union Bijbehara taxi stand v/s state and others.	
44	OWP No./2015 titled Narwaw	

22

	Sumo stand Baramulla V/s state and others.	
45	OWP No. /2015 tata magic owners union V/s state and others.	
46	OWP No. 502/2015 titled Mohd Afzal V/S state and others.	
47	SWP No. 1719/2012 titled Bilal Ahmad Shah and others.	
48	SWP No. 1982/2015 titled Farooq ahmad beigh V/s state of J&K and others.	
49	Representation in favour of JS Tandon.(shadow file) Representation in favour of Managing Director, JKSRTC JS Tandon	
50	SWP No. 2166/2015 titled Deepak Sharma V/s state and others.	
51	OWP No. /2015 titled western bus stand association V/s state and others.	
52	SWP No. titled Major singh V/s state and others.	
53	PIL (OWP) No. 458/2003 titled Kashmir Consumer Welfare Forum v/s state and others. (Conduct of Fitness test of vehicle aged between 15-25 year after every 6 month charged only) OWP PIL No. 458/2003 titled Kashmir Consumer welfare forum v/s state and others.	
54	SWP No.2166/2015 titled Deepak Sharma v/s state and others and SWP No.2154/2015 titled JS Tandon v/s state and others.	
55	WP No. 27403/2015 titled kaniksha sinha v/s state of west bengal and others.	
56	WP No. 27403/2015 titled kaniksha sinha v/s state of west engal and others.	

57	SWP No.2248/2009 titled Inder singh V/s state and others.
58	SWP No. 1241/2015 titled Gh Nabi Shah peerzada and others v/s state and others.
59	SWP No. 1512/2015 Deepak Sharma v/s state and others.
60	SWP No.2/2015 titled v/s state and Mohd Farooq and Krishan Kumar v/s state and other. CPSW No. 481/2015 in SWP No. 06/2010 titled Mohammad farooq and anr v/s state and ors.
61	SWP No. 1375/2015 titled Mohd Afzal Wagay v/s state and others.
62	SWP No. /2015 titled Mohd Jabar Baba V/s state and others.
63	OWP No. /2015 titled Bus stand east Kashmir motor driver association through its president ab qayoom wani v/s state and others.
64	OWP No. /2015 titled Mohammad Touseef lone and ors V/s state and others.
65	SWP No.2015 titled Tariq ahmad bhat v/s state and others.
66	Court case is pertaining to J&K guest house Amritsar .
67	SWP No. 1096/2015 titled Randeep singh v/s state and others.
68	SWP No. 1516/2015 titled Hilal Ahmad Yatoo v/s state and others.
69	SWP No. /2015 titled Mushtaq ahmad bhat v/s state and others.
70	SWP No. 2023/2015 titled mohammad ashraf shah and ors v/s state and others.
71	SWP No. 2107/2015 titled altaf ahmad dar v/s state and others.
72	SWP No.250/2015 titled mohd shafi malik v/s state and others.

73	SWP No. 194/2015 titled Zahoor ahmad tantary and other v/s state and others.
74	SWP No.1042/2015 titled Farooq ahmad V/s state and others.
75	SWP No. 2408/2014 titled Nirmal Kour v/s state and others.
76	OWP No. 1950/2014 titled Kathua truck operators union v/s state and others.
77	SWP No. 326/2013 titled Rouf Ahmad Bhat v/s state and ors.
78	SWP No. 1089/2013 titled Irshad Ahmad Rather and others v/s state and ors.
79	SWP No. 2045/2015 titled Bilal Ahmad Sofi and anr v/s state and others.
80	SWP No. 1657/2015 titled Ab. Hamid Bhat v/s State and ors.
81	OWP No. 01/2015 titld National General mini bus motor transport workers company v/s state and ors.
82	OWP No. 314/2015 titled Beharilal and others v/s state and ors.
83	PIL No. 05/2015 titled Civil Society tral v/s state and ors.
84	Suit case titled Javaid ahmad bhat v/s state and ors.
85	SWP No. 403/2015 CMA No. 480/2015 Ex. Chagger Singh Billowria v/s state and others.
86	Writ petition (civil) No. 793/2015 titled Suraksha foundation v/s Union of india.
87	Sh. S.S Khurana V/s state and others.
88	Amir Rahim Gujjri V/s state at sub judge Srinagar.
89	Civil suit titled Amir Rahim Gujjri V/S State and ors.
90	SWP No. 382/2016 titled S. Manmohan singh V/s state and

	ors.	
91	OWP No. 315/2015 titled M/S Dargah Sumo stand company Hazratbal Bijbehara.	
92	SWP No. 2015 titled Mohammad Ashraf Wani V /s state and others.	
93	LPA No. 196/2009 titled Manzoor Ahmad Qureshi V/s state and ors.	
94	SWP No. 1401/2014 titled Abdul Hafiz Shah & ors. V/s state and ors. SWP No. 596/2016 titled Hafiz-ul-Rehman v/s state and ors.	
95	OWP No. 586/2016 titled Sajad Ahmad Wani & Ors v/s state and others.	
96	OWP No. 659/2016 titled Manzoor Ahmad Dar and ors. V/s state and others.	
97	SWP No. 1516/2016 titled Hilal Ahmad Yatoo V/s state and ors.	
98	Abdul Hamid Lone V/s state and ors.	
99	OWP No. /2016 Haji Abdul Hamid Dar and ors. V/s state and ors.	
100	SWP No. 1327/2016 titled Noble preet singh v/s state and ors.	
101	PIL No. 18/2016 Arun Kumar Sharma V/s union of india and ors.	
102	Thoru khan v /s pawan Sharma arto samba and ajay singh SHO P/S Vijaypur and ors.	
103	Civil suit titled Ajaz Ahmad V/s state and ors.	
104	OWP No. /2016 titled Hamza Sumo stand shangus Anantnag v/s state and ors.	
105	OWP No. /2016 titled Nihama Sumo Owners association v/s state and others.	
106	Contempt petition No. 506/2014 in SWP No. 1135/2013 titled	

82

	Shadi Lal V/s state and ors.	
107	OWP No. 1082/2016 titled Inhabitants of village Dhanata and anr v/s state and ors.	
108	SWP No. 600/2016 titled Paramveer singh Bhatia V/s state and ors. Clubbed with file TR-184/MVD/Legal/2017	
109	OWP No. 978/2016 titled Al-Khudam transport truck v/s state and ors.	
110	SWP No. 997/2016 titled Jai Mahajan v/s state and ors.	
111	SWP No. 367/2016 titled Hafiz Ahmad Zargar V/s state and others.	
112	OWP No. 897/2016 titled Shashi kumar v/s state and others.	
113	OWP No. 942/2016 titled Vijay Singh and anr v/s state and ors.	
114	OWP No. /2016 titled western bus service employees union v/s state and ors.	
115	WP No. 2015 titled irfan hussain rather v/s state and others.	
116	OWP No. /2015 titled s. tirth singh v/s state and ors.	
117	OWP No. 520/2016 titled Awami Intizamia Awkaf Committee Khrew v/s state and ors.	
118	SWP No. 2384/2002 titled Rattan Singh V/s state and ors.	
119	OWP No. 228/2013 titled Rajeshwari Katoch V/s state and ors.	
120	PIL titled Dr. Davinder singh Jasrotia and ors v/s state and ors.	
121	SWP No. 3163/2015 titled Mohd Iqbal Mir JA SRTC v/s state and ors.	
122	SWP No. 537/2016 titled Mohan Singh and ors v/s state and ors.	
123	SWP No. /2016 titled Bashir Ahmad Shah v/s state and ors.	
124	SWP No. 284/2014 titled Suraj	

108

	Singh v/s state and ors.	
125	WP No. 690/2016 titled Bangus valley General Tata Sumo owners union v/s state and ors.	
126	SWP No. 690/2006 titled Babesh Sharma v /s state and ors.	
127	SWP No. 1272/2016 titled Abdul Hamid Lone v/s state and others.	
128	SWP No. 10/2015 titled Mohd Basharat V/s state and ors.	
129	LPA 39/2021 IN SWP No. 1148/2016 titled All J&K workers union v/s state and others.	
130	SWP No. 1443/2016 titled Parwaz Ahmad V/s state and others.	
131	SWP No. 2361/2016 titled Pawan Kumar Sharma v/s state and ors.	
132	SWP No. 1195/2016 titled Hanief Ah. Wani and ors v/s state and others.	
133	Contempt No. 85/2005 in SWP No. 2170/2000 titled Santosh Kumar v/s state and others.	
134	SWP No. 1271/2015 titled Gopal Krishan V/s state and others.	
135	SWP No. 1022/2016 titled Kaiser sadiq v/s state and others.	
136	SWP No. 663/2016 titled Shammi Kapoor V/s state and others.	
137	SWP No. 804/2016 titled Abdul Majid Bhat v/s state and ors.	
138	SWP No /2016 titled Junaid nazir v/s state and ors.	
139	SWP No.852/2016 titled Sheikh Bilal Ahmad v/s state and ors.	
140	SWP No. 1096/2015 titled Ramandeep Singh V/s state and ors.	
141	SWP No.352/2016 titled Miss Shahzada V/s state and ors.	
142	SWP No. 624/2016 titled	

	Mohmood Ahmad and anr v/s state and ors.	
143	OWP No. /2016 titled AlamdarTransport co v/s state and ors.	
144	SWP No. 2095/2012 titled Mohd Yousuf Ahanger and ors v/s state and ors.	
145	SWP No. /2015 titled Parvez ahmad dar v/s state and ors.	
146	SWP No. 953/2015 titled Balbir chander and others v/s state and ors.	
147	SWP No. 1180/2016 titled Ashiq Hussain Reshi v/s state and ors.	
148	SWP No. 1180/2016 titled Ashiq Hussain Reshi V/s state and ors.	
149	SWP No. 367/2016 titled Hafiz Ahmad Zargar v/s state and ors.	
150	SWP No 1425/2005 titled Harvinder Singh v/s state and others.	
151	SWP No. 656/2016 title Harpal Singh Tayal v/s state and ors.	
152	SWP No. 1062/2016 titled Manzoor Ahmad Sheikh v/s state and ors.	
153	SWP No. 2059/2016 titled Anju Rani v/s state and ors.	
154	SWP No. 951/2017 titled Abdul Rashid Bhat v/s state and ors.	
155	OWP No. /2017 titled M/S Northern Lolab Sumo stand and Khurhama Kupwara v/s state and ors.l	
156	OWP No. /2017 children Hospital taxi stand No. 09 near river view hotel through its president bilal ahmad wani v/s state and ors.	
157	Claim petition No. 189/2017 titled Neelam Vennna v/s state and others.	
158	Writ petition No. 1174/2017 titled Sh. Gurbax Singh v/s state and ors.	

101

159	Contempt No. 565/2014 SWP 3082-J Pension/DCRG case of Shri Abdul Rashid Nahvi Fitter No. 861 ex. Daily wage No. 648.
160	SWP No. /2017 Bilal Ahmad Shah v/s state and others.
161	OWP No./2017 Subzar Ahmad lone v/s state and ors.
162	OWP No. /2017 titled M/S Xylo and scorpio Maxi Cab owners association Kupwara v/s state and ors.
163	OWP No. /2017 titled Khursheed Ahmad Bhat v/s state and ors.
164	OWP No. 1879/2017 titled Vikram chand , tulsidass, subash kumar and ashwani kumar v/s state and ors.
165	SWP No. 3339/2015 titled Junaid Hussain Shah v/s state and others.
166	SWP No. 1836/2017 titled Iqbal Motor Transport Services and others.
167	SWP No. /2017 titled Khurshid Ahmad Sheikh v/s state and others.
168	SWP No. 132/2015 titled Kam raj kalia v/s state and other.
169	Contempt No. 257/2016 in SWP No. 1147 title All J&K Worker union coordinator V/s state and other.
170	PIL No. /2017 titled Dr. Noor Mohammad Bilal V/s state and ors.
171	WPPIL No.42/2014 title Rajinder Singh V/s state and ors.
172	SWP No.2931/2014 titled Mohan Singh (selection of driver Grade-II)
173	OWP No. 52/2017 title M/S Yanner Movera and ors V/S state and ors.

Dr

174	SWP No. 611/2017 title Santokh Singh and ors v/s state and ors.
175	SWP No. /2017 title Abdul Gani Mir v/s state and ors.
176	SWP No. /2017 title Abdul Hameed Malik v/s state and ors.
177	OWP No. /2017 title M/S New Road ways v/s state and ors.
178	OWP No. /2017 title Sumo Owners union through ali mohammad Mir v/s state and ors.
179	Illegal smuggling in buses in NCT of Delhi, UP, Uttarkhand, MP and threat of killing to shri. Jatinder pal singh.
180	OWP No. /2017 titled Bilal Ahmad Wani and others v/s state and ors.
181	SWP No. 1853/2017 title Anil Kumar v/s state and ors.
182	SWP No. /2017 titled Raja Omer Khan v/s state and ors.
183	OWP No. /2017 titled Mahindra and Mahindra Financial services Ltd v/s state and other.
184	SWP No. 2091/2016 title Nazir Ahmad Ganai v/s state and others.
185	SWP No. 1812/2017 title Kam Raj Kalia v/s state and other.
186	SWP No. /2017 titled Farooq Ahmad Gujri v/s state and ors.
187	OWP No. /2017 title Friends Sumo taxi stand No. 02 shopian v/s state and ors.
188	COS No. /2017 titled Ghulam Nabi Mir v/s state and ors.
189	SWP No. /2011 title Mohd Ashraf Wani v/s state and ors.
190	SWP No. 1461/2017 titled Prithpal Singh v/s state and ors.
191	SWP No. 1233/2017 titled Manzoor Ahmad Dar v/s state and others.
192	SWP No. 2333/2017 title Ab

	Majid Shah and ors v/s state and others.	
193	State v/s abdul hamid malik v/s offence 302, 498A & 120 ranbir penal code.	
194	OWP No. /2017 title tourist taxi stand Hazratbal v/s state and ors.	
195	Munira Begum and ors v/s D/M Reliance Gen. Jus. Co. Ltd and ors.	
196	SWP No. /2017 titled Mohinder Singh and Ors v/s state and others.	
197	SWP No. 2664/2011 titled Gh. Fatima and ors v/s state and ors.	
198	SWP No. 1929/2017 titled Asif Amin Parray and anr. v/s state and others	
199	SWP No. 1225/2017 titled Khazir Mohd Bhat v/s state and ors.	
200	K. Rajan v/s union of India, ministry of Home affairs, through its secretary and ors (matter pertains to cancellation of registration of old vehicles.)	
201	Representation from all Kashmir auto rickshaws association regarding induction of battery auto rickshaw in the valley.	
202	SWP No. 505/2017 titled Kamal Kumar v/s state and ors.	
203	SWP No. 1020/2017 titled Surinder kumar chadha v/s state and ors.	
204	OWP No. 2016/2017 titled Prem Dass v/s state and others. ----- Do-----	
205	OWP No. 1633/2016 titled Mohammad Saleem Sheikh v/s state and ors	
206	SWP No. 2484/2017 titled Jamsheed Rasool Choudhary v/s state and others.	
207	WP No. /2017 titled Syed Parvez Hussain Jalali v/s state and ors.	

102

208	OWP No. 935/2017 titled Ghulam Hassan sofi v/s state and others.
209	LPA No. 246/2016 titled Zaffron Alkhudam Truck union v/s state and ors.
210	SWP No. 433/2017 titled Mohammad Younis lone v/s state and ors.
211	WP No. /2017 titled Kashmir Motor Drivers Association ab qayoom wani v/s state and ors.
212	SWP No. 2608/2018 titled Ravinder Kumar v/s state and ors Compliant against absorption of ravinder kumar PA to GM (Ops) JKSRTC.
213	Compliant No. P-K-18/2016 titled Abdul Qayoom Khan v/s minister for finance and others.
214	WP No. /2017 titled M/S Northern Lolab Sumo Stand No.2 Khurhama Warnow Kupwara v/s state and ors.
215	OWP No. 116/2017 titled Khursheed Ahmad Bhat v/s state and ors.
216	SWP No. 838/2017 titled Pradeep Sharma v/s state and ors.
217	SWP No. 836/2017 titled Mohd Afzal V/s state and ors.
218	SWP No. /2017 titled Mohammad Younis Lone v/s state and ors.
219	Smt Raksha Devi v/s state and ors.
220	Anil Suri and another v/s state of J&K and ors.
221	SWP No. 118/2018 titled Nazima Rashid v/s state and others.
222	Notice bashir ahmad gujree and others regarding registration
223	Reyaz ahmad kumar v/s state

	and ors.	
224	Zahoor ahmad wani R/o branwari kupwara plaintiff v/s state and others.	
225	Civil suit titled Saleema v/s state and others.	
226	Canister union surankote v/s state and others.	
227	OWP No. 153/2018 titled Joginder Kumar v/s state and ors.	
228	Civil suit titled Farooq Ahmad Bhat v/s state and others.	
229	Civil suit titled Zaiba v/s state and others	
230	Mujtaba hyder rafiqi v/s state and others	
231	Suit for declaration and permanent injunction titled Afroz ahmad shoda v/s state and other.	
232	In the case of Ab. Salam Hajam and others v/s shail singh driver and others.	
233	Civil suit titled M/S Saffron taxi /sumo khrew v/s state and others	
234	SWP No. 29/2018 titled Mohan singh v/s state and others.	
235	SWP No. 913/2018 titled Dev raj bali v/s state and others.	
236	J&K SRTC through general manager load v/s state and ors.	
237	SWP No. 597/2018 titled Mohammad Riaz v/s state and ors.	
238	Order/directors of Honble High Court LPA No. 09/2015 titled Tarseem Pal v/s state and others.	
239	SWP No. 2239/2006 titled Gurmeet Singh and ors v/s state and others.	
240	SWP No.1385/2018 titled Abdul Hamid Bhat V/s state and others.	
241	SWP No. 629/2008 and SWP No. 110/2007 titled Taramani V/s state and ors.	
242	M/S Transport Company v/s	

	state and ors.	
243	Pir Rafiq Ahmad v/s state and ors.	
244	SWP No. 1160/2018 titled Bilal Ahmad Bhat v/s state and ors.	
245	SWP No. 1846/2018 titled Abdul Rashid Bhat v/s state and ors.	
246	SWP No. 977/2018 titled Bashir Ahmad Ganie.	
247	Writ petition No. 243/2015 titled Rajive Rathuri v/s union of india.	
248	Notice under sec. 80 of the code of civil procedure regarding M/S Safdarjung service station.	
249	WP No. /2017 titled feroz ahmad mir and others v/s state and ors.	
250	WP No. /2017 titled Zahoor Ahmad Tantray and ors v/s state and ors.	
251	WP No. /2018 titled Tourist Taxi stand No. 06 and other v/s state and ors.	
252	SWP No. 118/2018 titled Nazima Rashid v/s state and ors	
253	Legal Notice pending registration and pending of approval order.	
254	SWP No. 2734/2017 titled Azmat Hussain v/s state and others.	
255	Execution application No.32/2016 in OA No.295/2016 titled Amresh singh v/s union of india and others.	
256	WP No. /2018 titled Ali Mohammad Dar and others v/s state and others.	
257	SWP No. 20/2018 caveat No. 67/2018 titled Mohammad owais Qadri v/s state and ors.	
258	Cond.(s) 40/2016 in SWP No. 2931/2014 titled Mohan Singh v/s state and others.	
259	OWP No. 738/2018 titled	

	JKSRTC V/S State and ors.	
260	Notice in civil suit titled Mushtaq Ahmad v/s state and ors.	
261	WP No. /2018 titled Bilal Ahmad Bhat and ors v/s state and ors.	
262	Kasturi Lal and ors v/s state and ors.	
263	OWP No. 2012/2018 titled Nazir Ahmad Kalla v/s state and others.	
264	Zafar Motor Transport service through fayaz ahmad bhat v/s state and ors.	
265	OWP No. 1357/2018 IA No. 01/2018 titled Vishal Abrol v/s state and others.	
266	WP No. 395/2018 titled Syed Altaf Hussain Shah v/s state and ors.	
267	Civil Suit titled Nisar Ahmad Wani v/s UT of J&K and ors.	
268	OWP No. 347/2018 titled Harmandeep Singh and ors v/s state and ors.	
269	M/S National Highways taxi driver association and others.	
270	Compliance of the judgement dated 03.07.2017 of the supreme court in civil appeal No. 5826 of 2011 Mukund Devagan v/s oriental insurance company and others in the matter of issue of driving license for light motor vehicles.	
271	WP No. 359/2018 titled Syed Altaf Hussain v/s state and others.	
272	WP No. 1729/2018 titled All Kashmir tourist transporters federation through javad ahmad sheikh v/s state and others.	
273	WP No. /2018 titled Farooq Ahmad V/s state and others.	
274	SWP No. 1420/2009 titled Iqbal	

18

	singh v/s state and others.	
275	WP No. 37/2018 titled M/S Dr. Manzoor's Eye care clinic through Dr. Khursheed Ahmad Jan v/s state and ors.	
276	Khalid Aziz Lone v/s state and others.	
277	WP No. 2004/2018 titled Showkat ahmad v/s state and others.	
278	WP No. /2018 titled M/S Tata Sumo taxi stand No. 01 v/s state and ors.	
279	OWP No. 508/2018 titled Kargil Bus Operators v/s state and others.	
280	J&K Road Transport employees association through Ghulam Nabi v/s state and ors.	
281	Parvaiz ahmad dar v/s state and ors.	
282	SWP No. 343/2018 titled Mehraj ud din shinoo v/s state and others.	
283	SWP No. 370/2018 titled Mohd Ashraf bhat v/s state and others.	
284	Mohd Rafiq Tibetbaqal and other v/s state and ors.	
285	WPPIL 01/2018 titled District Bar Association Doda v/s state and ors.	
286	WP No. /2018 titled mehraj ud din bhat v/s state and ors.	
287	OWP No. 826/2018 titled M/S Hindustan forgings and Stampings v/s state and ors.	
288	SWP No. 1161/2018 titled Junaid Nazir and others v/s state and ors.	
289	SWP No. 1940/2018 titled suhail ahmad khan and others v/s state and ors.	
290	SWP No. 1763/2018 titled Randhir singh v/s state and ors.	
291	Writ petition No. 2326/2015 titled Mushtaq ahmad bhat v/s	

10

	state and ors.	
292	SWP No. /2018 titled Mohammad Baqir v/s state and others.	
293	Mact No. 44 titled Neetu v/s state and ors.	
294	Implementation of the order dated passed in SWP No. 1027/2014 titled Gain Kour v/s state and ors.	
295	Smt. Meera and ors v/s state and ors.	
296	Nishu Devi v/s state and ors.	
297	OWP No. 41/2015 titled Susheel Kumar Gangla v/s state and ors.	
298	SWP No. 2611/2017 Case titled syed arshad tramboo and ors v/s state and ors	
299	OWP No. 1234/2018 titled Chenab Taxi Drivers Union v/s state and ors.	
300	WP No. /2018 titled Bashir ahmad lone and others v/s state and ors.	
301	WP No. /2018 titled Ladakh Cooperative Transport Society Ltd. and ors v/s state and ors.	
302	SWP No. 01/2017 titled Mushtaq ahmad Guru v/s state and ors.	
303	WP No. /2018 titled Mohd Afzal Sofi v/s state and others.	
304	Civil Appeal No. 9936-9937/2016 titled Usha Devi and another v/s pawan kumar and ors.	
305	WP No. 2693/2018 titled State road transport corporation workers union v/s state and others.	
306	SWP No. 3865/2019, SWP No. 2645/2019 and CCP (S) No. 64/2021 titled Personal file of Abdul Majid Bhat, ARTO Shopian.	
307	WP No. /2018 titled Arif Parvaiz	

	Shah v/s state and ors.	
308	OWP No. 245/2019 titled Gurmeet singh v/s state and others.	
309	SWP No. 71/2019 titled Harbachan Singh v/s state and ors.	
310	WP(c) No. 2968/2019 titled Abdul Majeed Khan v/s state and ors.	
311	Claim petition No. 1458/2019 titled Sakshi Bhat v/s state and ors.	
312	WP(C) No. 3890/2019 titled Chanchal Devi v/s state and others	
313	WP (C) No.1902/2019 titled Kaka Ram v/s state and ors.	
314	All J&K Workers union SRTC through its coordinator Gh. Mohd Beigh v/s state and ors.	
315	WP (C) No. 3352/2019 titled Ghulam Nabi wani and other v/s state and ors.	
316	WP No. /2018 titled Sameer ahmad dar and ors v/s state and ors.	
317	Contempt No. 481/2019 in SWP No. 1052/2008 titled Kulbir singh v/s state and ors.	
318	SWP No. /2019 titled Sanjeet kumar v/s state and ors.	
319	Mohd Afzal Sofi v/s state and ors.	
320	WP No. /2019 titled Mohammd Amin Bhat v/s state and ors.	
321	SWP No. 2973/2018 titled Abdul Qayoom Kalia and ors v/s state and ors.	
322	WP No. /2019 titled Noor Hussain khatana and ors v/s state and ors.	
323	Rest (SW) No.55/2018 titled Gurdass chand v/s state and ors.	
324	LPA No. 104/2019 titled M/S Vikas transport co. v/s state and	

10

	others.	
325	WP (C) No.2166/2019 titled Harpinder singh v/s state and ors.	
326	WP No. /2019 titled Western Bus service Ltd. through Shabir Ahmad Matta and others v/s state and ors.	
327	WP No. /2018 titled Western Bus service limited Batamaloo through Shabir Ahmad Matta v/s state and others.	
328	Civil suit titled Saleem Hassan Mir v/s state and others.	
329	WP No. /2019 titled Abas Ali V/s state and ors.	
330	Notice titled Rohit Raina v/s state and ors.	
331	SWP No. 628/2016 titled Raj Rani V/s state of J&K & Ors.	
332	SWP No. /2019 titled Zahid Ahmad Pathar v/s state and ors	
333	WP (C) No. 2766/2019 titled Sanjeev Parihar v/s state and ors.	
334	WP (c) No. 3580/2019 titled Abdul Rashid Bhat and others v/s state and ors.	
335	WP No. /2019 titled Manzoor Ahmad Dar and others v/s state and ors.	
336	PIL No. 17/2018 titled Javed Ahmad Tak v/s state and ors.	
337	WP No. 3714/2019 titled PHD Chamber of commerce and industries Kashmir through baldev singh v/s UT of J&K.	
338	WP(c) No. /2019 titled Aslam Chowhan v/s state and ors.	
339	WP No. 2821/2019 titled M/S Sumo taxi stand Dak-Banglow Khanabal through mohd aslam dar v/s state and ors.	
340	WP PIL No. 30/2019 titled Intakhab ahmad Qazi v/s state and ors	
341	WP (c) No. 1584/2019 titled	

1

	Showkat Ali and others v/s state and ors.	
342	WP No. 204/2019 titled Sumo Owners Association Kupwara through Abdul Gani Mir v/s state and ors.	
343	WP (C) No. 3516/2019 titled Harshvardhan Chand v/s state and ors.	
344	WP (C) No. 3874/2019 titled Rajit Singh v/s state and others.	
345	WP No. 2711/2019 titled Harbans Lal v/s state and ors.	
346	OWP No. 1982/2019 titled M/S Royal Automobiles v/s state and ors.	
347	WP No. 1992/2019 titled Plaggin Vehicle pvt. Ltd v/s state and ors.	
348	CCP (S) No. 393/2019 in SWP (C) No.2138/2019 titled M/S Advance Motors v/s state and ors.	
349	OWP No. 649/2019 titled All J&K Transport Welfare Association and others.	
350	PIL No. 10/2017 titled Aijaz Ahmad Bund v/s state and ors.	
351	OWP No. /2019 titled Mohan Lal v/s state and ors.	
352	SWP No. 3352/2019 titled Ghulam Nabi wani and others v/s state and ors.	
353	SWP No. 848/2019 titled Mohammad Amin Bhat v/s state and ors.	
354	WP No./2019 titled Kashmir Tourist Transport Welfare Federation v/s state and ors.	
355	Original application No. 681/2018 titled News item published in times of India authored by Shri. Vishwa Mohan titled NCAP with timelines to clear air in 102 cities to be released around august	

	15.(National Green Tribunal)(NGT)
356	Suit titled Mohd Rafeeq Mir V/s state and ors.
357	SWP No. 859/2019 titled Nisar hussain v/s state and ors.
358	WP (C) No. 3235/2019 titled Rallidae Tech. Pvt. Ltd v/s state and ors.
359	SWP No. 34/2019 titled Javid Iqbal Kohli v/s state and ors.
360	WP No. /2019 titled Mohammad Muzaffar Parray v/s state and ors.
361	WP No. 3068/2019 titled Vipan Bangroo v/s state and ors.
362	OWP No. 1052/2013 titled Prof. S.K. Bhalla v/s state and ors.
363	WP No. /2019 titled Parvaiz ahmad dar v/s state and ors.
364	WP No. /2019 titled Firdous Ahmad Mir and ors v/s state and ors.
365	Civil Suit titled Javid Ahmad Dar v/s state and ors.
366	Rehmata begum v/s state and ors
367	Daljeet Singh v/s state and ors.
368	Notice/Summon
369	Notice titled M/S Modern institute of driving premises of school munarwarabad though its license holder syed wahid hussain v/s mohd yaseen wani
370	Notice in civil suit titled Javid ahmad sofi and bilal ahmad dar.
371	Notice in Civil Suit titled Gulzar Ahmad Bhat
372	Notice in Civil Suit titled sibite mohd Hassan v/s state and ors.
373	SWP No. 855/2015 titled Irshad ahmad khan v/s state and ors.
374	OWP No. 1288/2011 titled Taxi Operators union Bijbehara v/s state and others.
375	SWP No. 388/2019 and SWP No. 1501/2019 titled Hafiz-ul-

	Rehman v/s state and others.	
376	Tariq Ahmad Bhat v/s UT of J&K and ors.	
377	Mehjoor Ah. Mandoo v/s UT of J&K and ors.	
378	WP No. /2020 titled Showkat Hussain Zargar v/s UT of J&K and ors.	
379	WP No. /2020 titled Irfan Ahmad Khan v/s UT of J&K & Ors.	
380	WP No. /2020 titled Suhail Anwar Khan and ors v/s state and ors.	
381	M/S Western bus stand v/s UT of J&K and ors.	
382	WP No. /2020 titled Lateef Ahmad Wani v/s UT of J&K and Ors.	
383	SWP No. /2020 titled Sanjeet Kumar v/s UT of J&K and ors.	
384	WP No. /2020 titled Mohammad Ishaq and others v/s UT of J&K and ors.	
385	WP(civil) No. 13029 titled MC Mehta v/s UOI and others.	
386	WP No. 3847/2019 titled Iqbal Memorial Trust v/s UT of J&K and ors.	
387	WP No. 3161/2019 titled Jagmohan singh tandon v/s state and ors LPA -285 against judgment dated 02.09.2019	
388	WP(c) No. 132/2020 titled Wajahat Qayoom and ors v/s UT of J&K and ors.	
389	Notice in Civil Suit titled Shabir Ahmad Wani	
390	Mehfooz Ahmad v/s state and ors.	
391	Case titled Syed Madyan v/s state and ors.	
392	WP No. 4529/2019 titled Sanjeet Kumar v/s UT of J&K and ors.	
393	CP No. 69/execution titled Romal Singh v/s ajay pal singh	

	and ors.	
394	Civil Suit titled Mohd Altaf Mir v/s UT of J&K and ors.	
395	Civil Suit titled Muzamil ah khan v/s UT of J&K and ors.	
396	WP PIL /2020 titled Gulam Rasool Magray v/s UT of J&K and ors.	
397	Suit titled Mst Lateefa V/s Dilshada and ors.	
398	CCP No. 141/2020 titled Balbir Singh v/s UT of J&K and ors.	
399	WP (c) No. 353/2019 titled Monika Kohli v/s state and ors.	
400	WP (c) No. /2020 titled Syed Noor Shah Sumo stand v/s UT of J&K and ors.	
401	WP (PIL) No. /2020 titled Aditiya Sharma v/s state and ors.	
402	WP(c) PIL No. 14/2020 titled Court in its own motion v/s UT of J&K and ors.	
403	WP (c) No. 1463/2020 titled M/S Iqbal Motors transport services v/s UT of J&K and ors.	
404	Case No. JKJM-020037572020 titled Ladakh road lines v/s UT of J&K and ors.	
405	SWP No. /2020 titled Faiz Ahmad Wani v/s UT of J&K and ors.	
406	MACT case Kathua titled Avneet Kumar v/s state and ors.	
407	OWP No. 267/2015 titled Public of Tehsil mandi v/s state and ors.	
408	Civil suit titled sajad ahmad dhobi v/s UT of J&K and ors.	
409	WP No. /2019 titled Mohammad Yousuf Bala and ors v/s UT of J&K and ors.	
410	SWP No. 1539/2020 titled Fayaz Ahmad Malik and ors v/s UT of J&K and ors.	
411	OWP No. 2071/2018 titled Ajit singh v/s state and ors.	
412	Notice titled M/S Gulmarg	

	Motor Four-way services at sgr v/s chief secy and ors.
413	OWP No. 1769/2013 titled Jammu Rajouri poonch 2x2 delux buses v/s state and ors.
414	JKSRTC V/S J&K Rajya parivahan nigam karamchari union parade jammu.
415	LPA No. 13/2018 in SWP No. 2271/18 title SRTC v/s Ravinder Kumar and ors.
416	LPA No. 26/2019 titled SRTC V/s Ravinder kumar and ors.
417	WP No. 1427/2020 titled Astro India Automobiles pvt. Ltd. v/s UT of J&K.
418	OWP No. /2016 titled M/S Choudhary transport company v/s state and ors
419	OWP No. 2031/2017 titled Kuljeet Kour v/s state and ors.
420	OWP No. 2447/2018 titled Jammu tax cab and special taxi operator union v/s state and ors.
421	Civil suit titled Mehbooba v/s UT of J&K and ors.
422	Civil suit titled Nazir Ahmad Gojri v/s state and ors.
423	WP No. 4521/2019 titled Gurdeep Singh v/s UT of J&K and ors.
424	Notice titled J&K People Forum v/s UT of J&K and ors.
425	Suit titled Nisar ahmad wani v/s govt of JK and ors
426	Appl. No. /2020 O.A. No. 61/1033/2020 titled Kuldeep Kumar and ors v/s UT of J&K and ors
427	Majid Jehangir Pahloo v/s UT of J&K and ors.
428	OA- All J&K Motor vehicle (Non-Gazetted) employees association though its president (Hafiz-ul-Rehman) v/s UT of J&K.

429	Star Iglobal Automotive Pvt. Ltd v/s UT of J&K and ors.
430	Pervaiza Akhter v/s Govt. of J&K and ors.
431	Aamir Nabi Mir v/s Smt. Shamima and ors.
432	M/S Vikas transport company v/s UT of J&K and ors.
433	OA No. /2020 titled Monty Kangotra and ors v/s UT of J&K and ors.
434	WP No. /2020 titled Aijaz Ahmad Bhat v/s UT of J&K and ors.
435	Platinum Automobiles Pvt. Ltd. v/s UT of J&K and ors.
436	Legal notice invoking arbitration clause and reference of despite to arbitration interims of clause 13 of the terms and conditions of the tender notice dated 11.01.2016
437	OWP No. /2020 titled Tempo Travellers union through its president namely Kali Das v/s UT of J&K and ors.
438	WP (C) Jammu automart pvt. Ltd. through its general Manager Ashwani pardhan v/s UT of J&K and ors.
439	M/S Wheelocity Motors Pvt. Ltd and anr v/s UT of j&k and ors.
440	Khawar Jamsheed v/s UT of J&K and ors.
441	Junaid Nazir and ors v/s UT of J&K and ors.
442	Ramnik Singh and ors v/s UT of J&K and ors.
443	Balbir Chander and ors v/s State and ors
444	Rishabh Dhawan and ors v/s UT of J&K and ors.
445	M/S KTM Jammu v/s UT of J&K and ors.
446	Mohd Mushtaq Wani v/s Showket ahmad Sheikh and ors.

Majid and ors v/s state and ors.

Annexure

2